

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 204
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd. ... Petitioner/Applicant
v.
Value Infratech India Pvt. Ltd. ... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code (IBC) in Liq

Order delivered on 10.10.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Appearance not marked
For the Respondent : Appearance not marked

ORDER

New IA-4837/2022

Notice to the non-applicant/Respondents, returnable on 11.11.2022.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)